

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-519**  
IB-38/ND/2020  
IA/6248/2023

**IN THE MATTER OF:**

M/s. Jain Timber Pvt. Ltd.

**....Applicant**

**SECTION**

U/s 10 IBC

**Order delivered on 02.02.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Shivam Gautam for RP  
For the Respondent :  
For the Union Bank : Mr. Sandeep Bhuraria, Adv.

**ORDER**

**IA/6248/2023:-**

Ld. Counsel on behalf of the Resolution Professional is present. Ld. Counsel on behalf of the Union Bank of India is present and sought time to seek instructions from their clients. Time prayed for is granted. List the matter on **08.03.2024.**

**S/d-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**S/d-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**